

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1666
TO BE ANSWERED ON 27.07.2018

SHELTER FACILITIES FOR JUVENILE INMATES

1666. SHRIMATI RITA TARAI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state;

- (a) the number of Non-Governmental Organisations providing shelter facilities along with the number of juvenile inmates therein, State/UT-wise ; and
- (b) whether there are reports of child abuse and non-availability of basic services as listed in the Juvenile Justice Act and if so, the details thereof along with the action taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a): As per the information provided by the State/UT Governments, the number of Child Care Institutions (CCIs) registered under the Juvenile Justice (Care and Protection of Children) Act, 2000/2015 in the country alongwith the number of children residing in these institutions, supported under “Child Protection Services” (erstwhile Integrated Child Protection Scheme) under Umbrella Integrated Child Development Services, is at **Annexure-I**.
- (b): The National Commission for Protection of Child Rights (NCPCR) has reported that it has registered 43 complaints regarding child abuse and neglect of children in Child Care Institutions (CCIs) during the last three years and the current year 2018-19 (till June, 2018). Out of the 43 complaints, 38 have been closed and the remaining 5 cases are still pending. The State/UT-wise details are at **Annexure-II**.

Annexure-I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.1666 for 27.07.2018 raised by Shrimati Rita Tarai regarding "Shelter Facilities for Juvenile Inmates"

Details of Child Care Institutions in the country along with number of Children residing in these institutions under ICPS as on date.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.1666 for 27.07.2018 raised by Shrimati Rita Tarai regarding “Shelter Facilities for Juvenile Inmates”

Details of Child Care Institutions in the country along with number of Children residing in these institutions under ICPS as on date.

S. No.	State	Children Home	Beneficiaries	Specialized Adoption Agencies	Beneficiaries	Open Shelter	Beneficiaries
1	Andhra Pradesh	0	0	0	0	11	265
2	Arunachal Pradesh	3	66	1	6	0	0
3	Assam	27	1110	21	46	5	57
4	Bihar	21	755	20	202	7	172
5	Chhattisgarh	32	1474	9	73	9	105
6	Goa	22	1153	2	16	3	378
7	Gujarat	26	1471	6	59	3	75
8	Haryana	21	1037	6	52	21	644
9	Himachal Pradesh	19	801	1	6	3	44
10	Jammu and Kashmir	2	142	0	0	0	0
11	Jharkhand	23	917	15	217	5	125
12	Karnataka	8	341	22	177	40	1194
13	Kerala	1	25	17	95	4	103
14	Madhya Pradesh	29	1277	25	196	8	254
15	Maharashtra	43	1532	16	199	3	162
16	Manipur	32	947	4	40	14	309
17	Meghalaya	20	699	3	7	4	172
18	Mizoram	26	875	6	43	0	0
19	Nagaland	28	489	4	7	3	37
20	Odisha	90	5582	20	193	11	259
21	Punjab	0	0	4	99	0	0
22	Rajasthan	51	2111	0	0	21	405
23	Sikkim	12	492	4	6	4	52
24	Tamil Nadu	155	10323	15	150	14	350
25	Tripura	9	158	3	20	2	52
26	Uttar Pradesh	27	773	12	120	22	550
27	Uttarakhand	2	125	0	0	2	36
28	West Bengal	45	3680	22	273	33	850
29	Telangana	6	105	0	0	0	0
30	Andaman & Nicobar	8	367	0	0	0	0
31	Chandigarh	1	32	1	14	0	0
32	Dadra and Nagar Haveli	0	0	0	0	0	0
33	Daman and Diu	0	0	0	0	0	0
34	Lakshadweep	0	0	0	0	0	0
35	National Capital Territory of Delhi	8	689	3	60	13	415
36	Puducherry	22	984	2	15	2	33
	Total	819	40532	264	2391	267	7098

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No.1666 for 27.07.2018 raised by Shrimati Rita Tarai regarding “Shelter Facilities for Juvenile Inmates”.

State/UTs wise details of Complaints regarding “Child abuse/neglect of children in CCIs” received in NCPCR during the last three years and the current year 2018-19 (till June 2018)

S. No.	States/UTs	2015-16	2016-17	2017-18	2018-2019	Total	No. of CCI, closed	No. of pendig cases
1	Andhra Pradesh					0		
2	Arunachal Pradesh					0		
3	Assam			1		1	1	
4	Bihar	2			2	4	2	2
5	Chhattisgarh					0		
6	Goa					0		
7	Gujarat		1			1	1	
8	Haryana	1	4	1		6	5	1
9	Himachal Pradesh					0		
10	Jammu and Kashmir					0		
11	Jharkhand					0		
12	Karnataka					0		
13	Kerala					0		
14	Madhya Pradesh	1		1		2	1	1
15	Maharashtra		2			2	2	
16	Manipur	1				1	1	
17	Meghalaya					0		
18	Mizoram					0		
19	Nagaland					0		
20	Odisha					0		
21	Punjab			1		1	1	
22	Rajasthan					0		
23	Sikkim					0		
24	Tamil Nadu		1			1	1	
25	Tripura					0		
26	Uttar Pradesh	2	6	3	1	12	11	1
27	Uttarakhand			1		1	1	
28	West Bengal	2	3			5	5	
29	Telangana					0		
30	Andaman & Nicobar					0		
31	Chandigarh					0		
32	Dadra and Nagar Haveli					0		
33	Daman and Diu					0		
34	Lakshadweep					0		
35	National Capital Territory of Delhi		4	2		6	6	
36	Puducherry					0		
Total		9	21	10	3	43	38	5